

High Court of Jammu and Kashmir at Srinagar

No: 186

Order

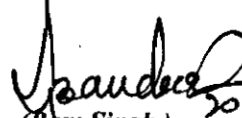
Dated: 20/5/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major Head 2014-Adm. Of Justice, Sub Head 0488 D&S Judges, under various object heads to the extent amount shown against each for the current financial year 2016-17.

Rs. In lacs

S.No.	Name of the court	Telephone	T.E.	Elect.
1.	Pr.D&S Judge, Budgam.	0.08	----	----
2.	Pr.D&S Judge, Bandipora.	0.08	---	---
3.	Pr.D&S Judge, Ramban.	0.08	----	----
4	Pr.D&S Judge, Kupwara	0.08	----	----
5.	Pr.D&S Judge, Rajouri	0.08	----	----
6.	Pr.,D&S Judge, Shopian	0.08	----	----
7.	Pr.D&S Judge, Udhampur..	0.08	----	----
8.	Pr.D&S Judge, Bhandarwah.	-----	0.20	----
9	Pr.D&S Judge, Poonch	0.08	----	----
10	Pr.D&S Judge, Leh.	0.08	----	---
11	Pr.D&S Judge, Kargil.	0.08	----	----
12.	Addl. Pr.D&S Judge, Rajouri	0.08	----	----
13.	Addl.D&S Judge, Jammu.	----	----	0.15
14	Addl.D&S Judge, Udhampur.	0.08	----	----
15	Ist. Addl.D&S Judge, Jammu.	0.08	----	----
16	Spl.Judge, Anti-corruption, Jammu	0.08	----	----
17	C.J.M. Ramban.	0.05	----	----
18	C.J.M. Kishtwar.	-----	-----	0.26
19.	C.J.M. Reasi.	0.05	----	----
20.	C.J.M. Udhampur.	0.05	---	---
21	C.J.M. Leh	0.05	---	---
22.	C.J.M. Kargil.	0.05	----	----
23.	P&T Magistrate, Jammu.	0.05	----	0.15
24	P&T Magistrate, Srinagar.	0.05	----	----
25	Forest Magistrate, Sgr.	0.05	----	----
26	Sub Judge, Katra.	0.05	---	---
27.	Sub Judge, Ramnagar.	0.05	----	---
28.	Sub Judge, Bhandarwah.	0.05	----	----
29.	Sub Judge, Jammu.	0.05	----	---
30.	Excise Magistrate, Jammu	0.05	----	----
31.	Municipal Magistrate, Jammu	0.05	----	---
32.	Municipal Magistrate, Srinagar.	0.05	----	----
33	Spl.Mob.Mag(T) Jammu.	0.05	0.05	----
34	Spl.Mob.Mag(T) Srinagar.	0.05	0.05	----
35	Munsiff, Kalakokte.	0.05	----	---
36	Munsiff, Nobra.	0.05	0.10	----
37	Munsiff, Katra.	0.05	----	----
38	D.M.M.(T) Udhampur.	0.05	0.05	---
39	D.M.M(T) Sopore.	0.05	0.05	---
40	D.M.M(T) Anantnag.	0.05	0.05	---
41	D.M.M(T) Rajouri.	0.05	0.05	----
42	D.M.M(T) Poonch	0.05	0.05	---
43	D.M.M(T) Kathua.	0.05	0.05	----
44	D.M.M(T) Doda.	0.05	0.05	---
45	Ist.Addl.Mun(Forest Mag)Jammu	0.05	0.05	----

By Order.


(Ram Singh) 20/5/16

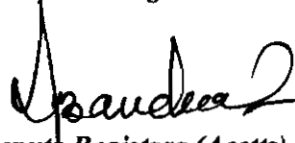
Deputy Registrar (Accts)

No: 6557-6624/A Dated: 20/5/2016

Copy forwarded to the:

- 1-11 Pr.D&S Judge, Budgam/Bandipora/Ramban/Kupwara/Rajouri/Shopian/Udhampur/Bhandarwah/Poonch/Leh/Kargil
- 12-14 Addl.D&S Judge, Jammu/Rajouri/Udhampur.
- 15 Special Judge, Anti-Corruption Jammu

16. Ist. Addl. D&S Judge, Jammu.
17-22 C.J.M. Ramban/Kishtwar/Reasi/Udhampur/Leh/Kargil.
23-24 Passanger Tax Magistrate, Jammu/ Srinagar..
25. Forest Magistrate, Srinagar.
26-27. Spl. Mob. Mag (T) Jammu/Srinagar.
28-31. Sub Judge, Katra/Ramnagar/Bhaderwah/Jammu.
32 Excise Magistrate, Jammu
33-34 Municipal Magistrate, Jammu/Srinagar.
35-37 Munsiff, Kalakote/Nobra/Katra
38-44 Distt. Mob.Mag(T) Udhampur/Sopore/Anantnag/Rajouri/Poonch/Kathua/Doda.
45. Ist. Addl. Munsiff (Forest Magistrate) Jammu.
46. Try. Officer, Saddar Court Try., Srinagar.
47. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
48-68 Try Officer, Budgam/Bandipora/Ramban/Kupwara/Rajouri/Shopian/Udhampur/
Bhaderwah /Poonch/Leh/Kargil/Kishtwar/Reasi/Katra/Ramnagar/Kalakote/Nobra/
Sopore/Anantnag/Doda/Kathua.
..... for inf. and n/a
- 69.. Order file.


Deputy Registrar (Accts) 20/5/16